

J.H.C. Secy-17
From:
Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2022-23/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Ms. Dhriti Dhairya, Additional Civil Judge (Jr. Div.)-cum-Judicial Magistrate, Ranchi.
2. Ms. Shrishti Ghai, Additional Civil Judge (Jr. Div.)-cum-Judicial Magistrate, Ranchi.

Subject: - Nomination of 02 Judicial Officers to assist in organizing the Conference, scheduled to be held on 08th October, 2022 at Judicial Academy, Jharkhand, Ranchi.

Ref:- Letter No. 1732/JAJ dated 28.09.2022 of the Director, Judicial Academy Jharkhand, Ranchi.

Madam,

With reference to the letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate you for assisting in organizing the conference from 01st of October to 08th of October, 2022 at Judicial Academy Jharkhand, Ranchi.

Accordingly, you are accorded necessary permission to assist in organizing the aforesaid conference.

Yours sincerely,

Sd/- Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 3667 /Apptt.

Dated, Ranchi, the 28/9/22

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1732/JAJ dated 28.09.2022 / the Judicial Commissioner, Ranchi for information and needful / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)